NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/395/ (IB)/2017

NAME OF THE PETITIONER(S)

: INFORMATION TECHNOLOGY PARK LTD

NAME OF THE RESPONDENT(S)

: OMNI VISUAL MEDIA PVT LTD

UNDER SECTION

: 433 (e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter called. No representation on both the sides. Last and final opportunity is given to the Petitioner to be present in the matter on the next date of hearing failing which an appropriate order will be passed. Put up on **07.08.2017** at **10.30**

A.M.

S-0-fagor office

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)